

Court No. - 37

WWW.LIVELAW.IN

Case :- WRIT - A No. - 2944 of 2021

Petitioner :- Shamim Begum

Respondent :- Union Of India And 2 Others

Counsel for Petitioner :- Vibhu Rai

Counsel for Respondent :- A.S.G.I.

Hon'ble Dr. Kaushal Jayendra Thaker,J.

Hon'ble Subhash Chand,J.

Even on last occasion before the earlier Bench none has appeared for Union of India. We are really pained that the matter of Union of India remains unattended. Counter affidavit has not been filed despite enough time being granted from February, 2021 till date. We hereby close the opportunity.

List the matter for final disposal on 22.09.2021

Let a fresh notice be sent to learned Additional Solicitor General of India, as it appears that in the State of Uttar Pradesh Union of India is not being represented properly despite our request being made to the Assistant Solicitor General of India just two days before and none has turned up though assured us that some counsel would remain present to assist the Court on behalf of Union of India but we are pained to mention that no counsel for Union of India is present in this matter.

Order Date :- 9.9.2021

Prajapati